

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 45 of 2013 & IA No. 70 of 2013

Dated : 2nd September, 2013

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Uttarakhand Power Corporation Ltd. Appellant(s)

Versus

M/s R.V. Akash Ganga Infrastructure Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra

Counsel for the Respondent(s) : Mr. Vineet Kumar for R-1

Mr. Buddy A. Ranganadhan
for R-2

ORDER

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on **10.09.2013**.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

Vs/pg